

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 9382/2020

(Arising out of impugned final judgment and order dated 06-08-2020 in DBSAW No. 511/2020 passed by the High Court Of Judicature For Rajasthan At Jaipur)

MADAN DILAWAR

Petitioner(s)

VERSUS

THE HONBLE SPEAKER RAJASTHAN LEGISLATIVE
ASSEMBLY JAIPUR & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.74383/2020-EXEMPTION FROM FILING
O.T. and IA No.74384/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 17-08-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE KRISHNA MURARICounsel for the
partiesMr. Harish Salve, Sr. Adv.
Mr. Satyapal Jain, Sr. Adv.
Mr. Ashutosh Ghade, AOR
Mr. Dheeraj Jain, Adv.Mr. Kapil Sibal, Sr. Adv.
Mr. Sunil Fernandes, Adv.Mr. Satish Chandra Mishra, Sr. Adv.
Mr. Shail Kumar Dwivedi, AOR
Mr. Kapil Mishra, Adv.
Mr. Siddharth Krishna Dwivedi, Adv.Mr. Devadatt Kamat, Sr. Adv.
(Appearance slip not given on his behalf)

Mr. Prastut Dalvi, Adv.

Mr. S. Hari Haran, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 24.08.2020.

(JAYANT KUMAR ARORA)
COURT MASTER(R. S. NARAYANAN)
COURT MASTER